

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: SOUTH DISTRICT  
SAKET COURT COMPLEX: NEW DELHI**

**DETENTION ORDER**

The following officials are hereby designated during Winter Vacations 2017 w.e.f. 26.12.2018 to 29.12.2018 & 31.12.2018 at South District, Saket Courts Complex, New Delhi:

S. No.	Name of the Official	Place of Posting	Place of Detention	Period of Detention
1	Sh. Suresh Kumar Orderly	District & Sessions Judge's Secretariat	District & Sessions Judge's Secretariat	26.12.2018 to 29.12.2018 & 31.12.2018
2	Ms. Laxmi Sr. Judicial Assistant	Bail & Civil Filing Section	Bail & Civil Filing Section	26.12.2018, 29.12.2018 & 31.12.2018
3	Sh. Ahmad Javed JJA		Bail & Civil Filing Section	27.12.2018 & 28.12.2018
4	Sh. Bhoj Bahadur Peon		Bail & Civil Filing Section	26.12.2018 & 29.12.2018
5	Ms. Ruby Arora Sr. Judicial Assistant	CMM Office	CMM Office	26.12.2018 to 27.12.2018
6	Sh. Brijesh Verma JA		CMM Office	28.12.2018, 29.12.2018 & 31.12.2018
7	Sh. Manoj Kumar Peon		CMM Office	26.12.2018 to 29.12.2018 & 31.12.2018
8	Ms. Dimple JJA	R & I Branch	R & I Branch	26.12.2018 & 27.12.2018
9	Ms. Sapna Rani Judicial Assistant			28.12.2018 & 29.12.2018
10	Sh. Sunder Lal Judicial Assistant		R & I Branch	31.12.2018
11	Sh. Chandan Peon		R & I Branch	26.12.2018 & 27.12.2018
12	Sh. Anil Kumar Peon		R & I Branch	28.12.2018 & 29.12.2018
13	Sh. Pawan Kumar Peon		R & I Branch	26.12.2018 & 27.12.2018
14	Sh. Raj Kumar Peon		R & I Branch	29.12.2018 & 31.12.2018
15	Sh. Suman Devi Peon		R & I Branch	28.12.2018 & 31.12.2018
16	Sh. Prahlad Narayan Judicial Assistant	Cash Branch	Cash Branch	26.12.2018 & 27.12.2018
17	Sh. Ram Chander Judicial Assistant		Cash Branch	26.12.2018 to 28.12.2018 & 31.12.2018
18	Sh. Satvir Sr. Judicial Assistant		Cash Branch	28.12.2018, 29.12.2018 & 31.12.2018
19	Sh. Manoj Kumar Chowkidar	Caretaking Branch	Caretaking Branch	26.12.2018 (09:00 A.M. to 05:00 P.M.)
20	Sh. Jay Prakash Chowkidar		Caretaking Branch	27.12.2018 (09:00 A.M. to 05:00 P.M.)
21	Sh. Amit Kumar Chowkidar		Caretaking Branch	28.12.2018 (09:00 A.M. to 05:00 P.M.)
22	Sh. Uttam Singh Chowkidar		Caretaking Branch	29.12.2018 (09:00 A.M. to 05:00 P.M.)
23	Sh. Devender Chandra Chowkidar		Caretaking Branch	30.12.2018 (09:00 A.M. to 05:00 P.M.)
24	Sh. Mahesh Kumar Chowkidar		Caretaking Branch	31.12.2018 (09:00 A.M. to 05:00 P.M.)
25	Sh. Deepak Chowkidar		Caretaking Branch	26.12.2018 to 28.12.2018 (10:00 P.M. to 06:00 A.M.)
26	Sh. Jitender Kumar Chowkidar		Caretaking Branch	29.12.2018 to 31.12.2018 (10:00 P.M. to 06:00 A.M.)
27	Sh. Yogendra Kumar Jr. Judicial Assistant	Video Conferencing Room	Video Conferencing Room	26.12.2018 to 29.12.2018 & 31.12.2018

28	Sh. Ajay P.A. Kulayana Judicial Assistant	Computer Branch	Computer Branch	29.12.2018 & 31.12.2018
29	Sh. Mukesh Rawat JJA		Computer Branch	26.12.2018 to 28.12.2018
30	Sh. Laxman Singh Peon		Computer Branch	26.12.2018 to 29.12.2018 & 31.12.2018
31	Sh. Surender Singh SJA	Record Room (Sessions)	Record Room (Sessions)	26.12.2018 to 29.12.2018 & 31.12.2018
32	Sh. Manoj Kumar JJA			26.12.2018 & 27.12.2018
33	Sh. Bittu Singh Peon			26.12.2018 to 29.12.2018 & 31.12.2018
34	Sh. Goutam Bhunia JA	Record Room (Criminal)	Record Room (Criminal)	26.12.2018 to 29.12.2018 & 31.12.2018
35	Sh. Vikas Kumar JA			26.12.2018 to 29.12.2018 & 31.12.2018
36	Sh. Irfanul Haque JA	Record Room (Civil)	Record Room (Civil)	26.12.2018 to 29.12.2018 & 31.12.2018
37	Sh. Amrish Kr. Sah JJA			26.12.2018 to 29.12.2018 & 31.12.2018

**Note:**

1. All the above said officials are hereby directed to mark their attendance as usual, through Bio-Metric attendance mode and Attendance Register of their respective Branches.
2. The officials will be entitled to avail Compensatory Leave in the Year 2019 in lieu of the duty actually performed during Winter Vacation 2018.
3. Non-compliance of above orders of detention shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official(s).

*RKS*  
**(RAJESH KUMAR SINGH)**  
Officer In-Charge (Admn-I)  
South District, Saket Courts Complex  
New Delhi

No. Admn.I/Winter Vac./SD/Saket/18/ 29104 - 29125

Dated, New Delhi the 22/12/18

**Copy forwarded for information and necessary action:-**

1. To Ld. District & Sessions Judge (HQ), THC, Delhi
2. PS to District & Sessions Judge (South, Saket Courts Complex, New Delhi)
3. The Officer In-Charge, Administration Branch – I, II & III, South District, Saket Courts Complex, New Delhi
4. The Judicial Officer / Officer (s) In-Charge concerned.
5. The Officer In-Charge, Computer Branch, South District, Saket Courts Complex, New Delhi
6. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
7. The AOJ (Administration), THC, Delhi
8. The Administrative Officer (Judl.)/Branch In-Charges with the request to convey above orders to the official(s) concerned.
9. Website Committee, headquarters, THC, Delhi
10. The PRO, South District, Saket Courts Complex, New Delhi
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. Guard File.

*B. M.*  
22/12/18  
**Sr. Administrative Officer (Judicial)**  
Administration Branch, South District  
Saket Courts Complex, New Delhi